

# CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF **BENZO PETRO INTERNATIONAL LIMITED (BPIL)**

(Regd. Off.: 5, Welcome Shopping Centre, Opp. Punit Nagar, Old Padra Road, Vadodara-390 007)

Further to the Public Announcement ('PA') dated March 28, 2007 to the shareholders of BPIL issued by Ashika Capital Limited ('Manager to the Offer') on behalf of **Mr. Jasbir Singh Sodhi** (hereinafter referred to as 'Acquirer') pursuant to and in compliance with Regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to kindly note the following:

## 1. The Schedule of activities pertaining to the Offer is as under:

| Activities                                                                                                                                | Original Date & Day        | Revised Date & Day         |
|-------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|----------------------------|
| Public Announcement                                                                                                                       | March 28, 2007 (Wednesday) | March 28, 2007 (Wednesday) |
| Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)                         | April 7, 2007 (Saturday)   | April 7, 2007 (Saturday)   |
| Last Date for a Competitive Bid, if any                                                                                                   | April 18, 2007 (Wednesday) | April 18, 2007 (Wednesday) |
| Date by which the Letter of Offer to be Despatched to shareholders                                                                        | May 11, 2007 (Friday)      | June 30, 2007 (Saturday)   |
| Date of Opening of the Offer                                                                                                              | May 18, 2007 (Friday)      | July 5, 2007 (Thursday)    |
| Last date for revising the Offer Price/ Number of Shares                                                                                  | May 28, 2007 (Monday)      | July 13, 2007 (Friday)     |
| Last date for Withdrawal of Acceptance by Shareholders                                                                                    | June 1, 2007 (Friday)      | July 19, 2007 (Thursday)   |
| Date of Closing of the Offer                                                                                                              | June 6, 2007 (Wednesday)   | July 24, 2007 (Tuesday)    |
| Date by which communicating rejection/acceptance and despatch of Cheques / Demand Drafts towards payment of consideration to be completed | June 21, 2007 (Thursday)   | August 8, 2007 (Wednesday) |

All other terms and conditions of the Offer remain unchanged. The Acquirer accepts full responsibility for the information contained in this announcement and also for the obligations of Acquirer laid down in the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

**Issued by Manager to the Offer on behalf of the Acquirer:**

**ASHIKA CAPITAL LIMITED**

1008, 10th Floor, Raheja Centre,  
214, Nariman Point, Mumbai-400021.

Tel: +91-22-66111700; Fax: +91-22-66111710

E-Mail: [mbd@ashikagroup.com](mailto:mbd@ashikagroup.com)

**Contact Person: Mr. Niraj Atul Kothari**

Place: Mumbai

Date: June 26, 2007.

